

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-85-2020**

Narendra Pandurang Chatim .... Petitioner  
Versus  
The Mamlatdar of Bardez & 7 Others .... Respondents

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Mr. Nigel Da Costa Frias, Advocate for the Petitioner.

Mr. Devidas Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for Respondent Nos. 1 to 4.

Mr. A.D. Bhohe, Advocate for Respondent No. 7.

**Coram:- M.S. SONAK &  
M.S. JAWALKAR, JJ.**

**Date:- 28<sup>th</sup> July, 2020**

P.C.

At the request of Mr. Nigel Costa Frias, the learned Counsel for the petitioner, the matter is adjourned to 04.08.2020, in order to enable the petitioner to file rejoinders.

2. Liberty is granted to apply.

**M.S. JAWALKAR, J.**

**M.S. SONAK, J.**

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